

[AS PASSED BY LOK SABHA
ON 7 MAY, 2012.]

Bill No. 57-C of 2012

THE INDIAN MEDICAL COUNCIL (AMENDMENT) BILL, 2012

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further to amend the Indian Medical Council Act, 1956.

BE it enacted by Parliament in the Sixty-third Year of the Republic of India as follows:—

1. (1) This Act may be called the Indian Medical Council (Amendment) Act, 2012.

Short title and commencement.

5 (2) It shall come into force on the 15th day of May, 2012.

2. In section 3A of the Indian Medical Council Act, 1956, in sub-section (2), for the words “two years”, the words “three years” shall be substituted.

Amendment of section 3A of Act 102 of 1956.

LOK SABHA

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further to amend the Indian Medical Council Act, 1956.

(As passed by Lok Sabha)